HARYANA HEALTH DEPARTMENT

Order

In continuation with the earlier order PS/ACSH/2020/8563 dated 15.03.2020 and in exercise of powers conferred under 'The Haryana Epidemic Disease, COVID-19 Regulations, 2020' notified under Haryana Epidemic Disease Act 1897, following directions are hereby issued in the State of Haryana with immediate effect:

- All mass gathering including Social, Cultural, Sports, Political and Religious etc.of 20 or more people are prohibited till 31st March, 2020.
- All coaching centres in the State shall remain closed till 31st March, 2020.
- All private sectors organizations/employers to allow employees to work from home, wherever feasible.
- All senior citizens except for public representatives, Govt. Servant, medical professionals to remain indoors and avoid gatherings except for medical reasons and need for essential services. All children below 10 years of age to remain at home and avoid going to public parks, picnics and other games requiring large no. of participants.
- Minimize or reschedule meeting involving large no. of people unless necessary. Meetings as far as feasible, shall be done through Video Conferencing.
- Restaurants to ensure hand washing protocol and proper cleanliness of frequently touched surfaces. Physical distancing of 1 meter between tables be maintained and open-air sittings be encouraged wherever practical with adequate distancing.
- Dy. Commissioners may issue requisition orders w.r.t. rooms/wards of any private hospital for the purpose of institutional quarantine facility/ isolation facility under The Requisitioning and Acquisition of Immovable Property Act in view of COVID-19.
- The transport department to reduce frequencies of State Transport Buses for Intra-State and Inter-State bus services as per the evolving situation. The Intra-city services shall remain closed in District Gurugram / Faridabad. The alternate seats should be used by the passengers in the transport systems. Non-essential travel should be avoided by general public.
- All persons who are on Quarantine or admitted in Isolation ward due to Covid-19 shall be duly stamped on his/her Hand by using indelible ink.

RAJEEV ARORA. IAS

Additional Chief Secretary to Govt. Haryana

Health Department

Endst. No. PS/ACSH 2020 (935) Dated 20-03-2020
A copy is forwarded to the following for kind information and necessary action please:

- 1. Additional Chief Secretary to Govt. of Haryana, Revenue & Disaster Management
- 2. Additional Chief Secretary to Govt. of Haryana, Department of Home
- 3. Additional Chief Secretary to Govt., Haryana, Medical Education & Research
- 4. Principal Secretary, School Education.
- 5. All the Divisional Commissioners in the State of Haryana.
- 6. All the Deputy Commissioners in the State of Punjab
- 7. All the CPs/DCPs/SSPs in the State of Haryana

For Additional Chief Secretary to Govt. Haryana

Health Department

Endst. No. PS/ACBH 2014/935 | Dated 20-3-2020 A copy is forwarded lochief Secretary, Haryana for kind information please.

For Additional Chief Secretary to Govt. Haryana

Health Department